NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI V. MALLASEHAPATHY MEMBER (TECHNICAL)

PRESENT: SHRI B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. Mansingka Industries Ltd. <u>CP No. 86/2012 u/s 397-398</u>

___DATE : <u>07.07.2016</u> TIME: <u>2.00 P M</u>

SR. NO

NAME

DESIGNATION

SIGNATURE

V. P. VERMA

Dav. for Petitioner Us. by P. Surange

<u>Order</u>

C.P No. 86/397-398/NCLT/MB/MAH/2012

- Advocate for Petitioner was present. 1.
- None appeared for the Respondents 2.
- At request of the Petitioner side, matter is listed on 25th August, 2016 at 10.30 a.m. for hearing.

B.S.V. PRAKASH KUMAR Member (Judicial)

V. NALLASENAPATHY Member (Technical)

Dated: 7th July, 2016.